

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA  
UNSTARRED QUESTION No. 2517  
TO BE ANSWERED ON 20<sup>th</sup> DECEMBER, 2021**

**STATUS OF BIO-REFINERY OF NRL**

**2517. SHRI KAMAKHYA PRASAD TASA:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present status of Bio-Refinery of Numaligarh Refinery Limited (NRL) and the anticipated date of completion of the Bio-Refinery;
- (b) the initial cost of the Bio-refinery and anticipated/projected cost of it at the time of completion;
- (c) the internal rate of return (IRR) with the anticipated/projected cost of Bio-refinery at the time of completion and the IRR calculation with the initial cost and anticipated/projected cost;
- (d) the basis of the selection of technology for Bio-refinery; and
- (e) the investment share of the foreign entity and NRL in the revised anticipated/projected cost of the Bio-Refinery?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM &  
NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a) to (e): Assam Bio Refinery Private Ltd. (ABRPL) is setting up a Second Generation (2G) Ethanol Plant at Numaligarh, Assam for converting bamboo biomass to ethanol and other platform chemicals. The project is in advanced stage of construction with anticipated completion in December, 2022. During Detailed Feasibility Report (DFR), the cost was firmed up at Rs. 1,750 Cr. Now based on actual orders placed, completion cost is anticipated at around Rs. 3,250 Cr. Internal Rate of Return (IRR) is estimated 11% with the anticipated completion cost. M/s Chempolis OY, Finland is the sole licensor of this technology and has its demonstration plant at Finland which enables production of transportation fuel from agricultural residue and woody biomass. The equity shareholding pattern of the foreign entity and NRL in ABRPL is 50:50.

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